

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2019**

**Dated: 23<sup>rd</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**....Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Anushree Bardhan

Counsel for the Respondent (s) : ----

**ORDER**

***Admit.***

Issue notice to the Respondents returnable on 02.07.2019. Dasti, in addition, is also permitted.

List the matter on **02.07.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

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**(Justice Manjula Chellur)  
Chairperson**